

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-122
IB-1345(ND)/2019

IN THE MATTER OF:

M/s. Nextgen Procon Pvt. Ltd.

...APPLICANT

SECTION

U/s 59 IBC code 2016

Order delivered on 19.07.2021

CORAM:

SHRI. P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 16.09.2021.


(Madhu Narula)
Court Officer